

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3347/2025

VIJAY PRAKASH SHARMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 25-11-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Radeesh Kumar Mt, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) : Mr. Shaurya Sahay , AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

As per the office report, digital copy of original records of High Court as well as Trial Court alongwith their English Translation have been received and copy of the same has already been provided to Ld counsels for the parties through e-mail.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar